

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.168 of 2012

Dated : 21st January, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Indraprastha Power General Co. Ltd. ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission
& Ors.Respondent(s)

Counsel for the Appellant(s): Ms. Swapna Seshadri
Mr. Anand K. Ganesan

Counsel for the Respondent(s): Mr. R.K. Mehta,
Mr. Premjit for R.1
Ms. Tarunima Vijra for R.2
Mr. Amit Kapur,
Mr. Vishal Anand for R.2

ORDER

The learned counsel for the Respondent No.1 is filing the reply today after serving copy on the other side.

Post the matter for hearing on **20.02.2013**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs